

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 5641 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Naharlagun.

Dated Guwahati, 3<sup>rd</sup> November, 2021.

Sub:- **Casual Leave with station leave permission.**

Ref:- No. HC(IB) –IT/I/2018/(Vol-I)/ Dated 01.11.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh has been granted **casual leave on 20.11.2021, 22.11.2021, 23.11.2021, 25.11.2021 and 26.11.2021** and **restricted holiday on 24.11.2021**, along with **station leave permission w.e.f. 19.11.2021 to 26.11.2021**. A senior Judicial officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/<sup>5643</sup>5642-1A, dated 3.11.2021**

Copy to:

1. Shri Yomge Ado, District & Sessions Judge, Tezu, Lohit District, Arunachal Pradesh.
2.  The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

*Pda*